

Reservation of Vacancies for Scheduled Castes and Scheduled Tribes in Public Undertakings

*980. SHRI ZAINUL BHASHER: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) whether any vacancies in the managerial and field staff of the Public Undertakings under the control of his Ministry are reserved for Scheduled Castes and Scheduled Tribes; and

(b) if so, the number of persons recruited under these categories in the Public undertakings under these categories in the last three years and the percentage of Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the Sabha.

SHRI ZAINUL BASHAR: No supplementary since information is being collected.

SHRI SATISH AGARWAL: Sir, I have a dozen questions in which the reply given is that information is being collected. Then, why admit this question at all? I have collected 25 to 30 questions in which the reply of the Government is that information is being collected. (Interruptions).

MR. SPEAKER: You are right. Your point is well taken.

SHRI JYOTIRMOY BOSU: Sir, on a point of submission. This is the fate of a Starred Question. What is the fate of the Unstarred Question. It has become a standing joke because they can write anything and get away with it.

श्री राम बिलास पासवान : May I put a supplementary question?

में निश्चित जानकारी के आधार पर कह सकता हूँ कि मंत्री महोदय के डिपार्टमेंट में शैड्यूल्ड कास्ट्स और ट्राइब्ज का जो कोटा है वह बिल्कुल भरा नहीं गया है। इसीलिए अधिकारियों के वचने के लिए और पार्लियामेंट में इस पर डिबेट का एवायड करने के लिए यह हल्का सा जवाब दे दिया है कि इनफोर्मेशन इज बीइंग कलैक्टिड।

श्री हरिकेश बहादुर : खुद इन्होंने।

श्री राम बिलास पासवान : मंत्री महोदय स्वयं इसके लिए जिम्मेदार हैं। क्या वह बताएंगे कि इनके विभाग में जो कोटा है उसके मुताबिक इनको प्रतिनिधित्व दिया गया है या नहीं? यदि-नहीं दिया गया है, तो कोटा का पूरा करने के लिए वह क्या कदम उठा रहे हैं?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : इस पर मुकम्मिल जानकारी मिल जाने के बाद ही मुनासिब बहस हो सकेगी। मेरी कोशिश होगी कि इस इनफोर्मेशन को जल्दी इकट्ठा करके सदन के समाने रख दूँ। जहाँ तक भरती का सवाल है शैड्यूल्ड कास्ट्स के लिए डायरेक्ट रिज्यूटमेंट में पन्द्रह प्रतिशत और शैड्यूल ट्राइब्ज के लिए साढ़े सात प्रतिशत रिजर्वेशन है और इसी प्रकार डायरेक्ट रिज्यूटमेंट जो ग्राल इंडिया बेसिस का है उस में 16 2/3 शैड्यूल्ड कास्ट्स के लिए और साढ़े सात प्रतिशत शैड्यूल्ड ट्राइब्ज के लिए है। इस अनुपात में जगहें भरी गई हैं या नहीं इसका पता इनफोर्मेशन मिल जाने के बाद ही चल सकेगा।

श्री राम बिलास पासवान : मेरा सीधा सा सवाल है। 21 दिन पहले सवाल इन के पास पहुंच जाता है। यह पहली बार नहीं हो रहा है। बहुत से सवाल आए हैं इस विषय

पर और हमेशा यही कहा गया है कि इनफोर्मेशन इज बीइंग क्लैक्टिड। ठीक है अभी इनफोर्मेशन नहीं है। यह पालिसी का मामला है। इन के अपने यहां यदि पूरा रिप्रजेंटेशन है तब तो ठीक है और यदि कोटा पूरा नहीं किया गया है तो उसके लिए यह क्या कर रहे हैं? मैं ने चार्ज लगाया है कि कोटा पूरा नहीं है। यदि पूरा नहीं है, तो उस को पूरा करने के लिए मंत्री महोदय क्या कर रहे हैं? यह भी इनफोर्मेशन इज बीइंग क्लैक्टिड होगा क्या?

अध्यक्ष महोदय : जब क्लैक्ट हो जाएगी तब बताएंगे।

SHRI P. C. SETHI: I have to collect the information from various organisations.

MR. SPEAKER: He wants to know what steps are being taken to fulfil that?

SHRI HARIKESH BAHADUR: Will you institute an enquiry to find out why the quota has not been filled up?

SHRI P. C. SETHI: As a matter of fact I have to collect information from the organisations like the O.N.G.C., I.O.C., E.I.L., B.P.C.L., H.P.C.L., M.R.L., I.P.C.L., B.R.P.L., C. R. C. etc.. And after collecting this information, if this instructions not being followed, then, we will take suitable action.

As a matter of fact, action was taken in 1977 and the Ministry gave a directive that instead of this percentage, fifty-percent of the vacancies should be reserved for the scheduled castes and scheduled tribes. This was only to cover the backlog because this was not followed in terms of the guidelines issued by Government.

Now, after receiving the information, whatever be the lacunae, they will definitely be looked into.

SHRI KRISHNA CHANDRA HALDER: Mr. Speaker, Sir, there is negligence on the part of the minister not to answer questions properly. I would like to know whether there has been any quota for the Scheduled Castes and Scheduled Tribes in your Ministry in Shastri Bhawan. What is the total number of employees working in Shastri Bhawan and have you filled up the quota for the Scheduled Castes and Scheduled Tribes?

SHRI P. C. SETHI: Sir, the question relates to the managerial and field staff of public undertakings. It does not relate to Shastri Bhawan. However, if the hon. Member puts a question to that effect I will collect that information also.

SHRI ATAL BIHARI VAJPAYEE: Sir, there is a statutory commission for scheduled castes and scheduled tribes and it keeps on getting information from State Governments and also from Central Government and public undertakings. I would like to know whether the hon. Minister has seen the figures given in the latest report of the Commission. Wherefrom is he collecting the information? State Governments are not involved and the public sector units are not very many in number. Why should he take so much time in collecting the information?

SHRI P. C. SETHI: Sir, I appreciate the point made by the hon. Member but we have to collect the information which is not centrally available in Shastri Bhawan. We have written to all the public sector undertakings but in this short span of time it was not possible to get the information.

श्री राज नाथ सोनकर शास्त्री : अध्यक्ष जी, हमने दो महीने पहले फरवरी के प्रथम सप्ताह में मंत्री जी को एक पत्र लिखा था जिसमें पूछा था कि आपके विभाग

में श्रेड्यूल्ड कास्ट्स और ट्राइन्स के लोगों के लिये जो आरक्षण है उसका कोटा पूरा हो गया है कि नहीं? और मार्च के प्रथम सप्ताह में यह उत्तर दिया था कि हम आपको अंतरिम जवाब दे रहे हैं और इन्फोर्मेशन क्लेक्ट कर रहे हैं। आज फिर इस सवाल के उत्तर में कहा जा रहा है कि इन्फोर्मेशन क्लेक्ट की जा रही है। मैं मंत्री जो से पूछना चाहता हूँ कि यह कब तक इन्फोर्मेशन क्लेक्ट कह लेंगे? क्या ऐसा तो नहीं है कि जानबूझ कर मंत्री जी इस मामले को टालते जा रहे हों?

श्री प्रकाश चन्द्र सेठी : मेरे टालने का कोई प्रश्न नहीं है। मैं जरूर कोशिश करूँगा यह जानकारी जल्दी से जल्दी इकट्ठी हो।

श्री राजनाथ सोनकर शास्त्री : कितने दिनों में इकट्ठी कर लेंगे?

Inadequate supply of coking coal to States and Union Territories

*981. SHRI DAULATSINGHJI JAD-EJA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that in all the States and Union Territories people are facing great hardship to get coking coal of domestic purposes;

(b) when there is sufficient coal stock in the country and the wagons are easily available for transportation of coal what are the reasons for this shortage; and

(c) the steps taken by the Government to make coal easily available to the public?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). There is enough coal to meet the requirements for domestic purposes etc. Shortage of coal including domestic soft coke at the consumer end is mainly due to the shortage in the availability of transport capacity. Coal companies have been releasing coal by road against shortfall in the rail movement and coal from certain identified mines have been placed on sale free of any restrictions. A programme to load 10,920 wagons/day between Coal India and Singareni has been approved by the Cabinet Committee on Industrial Infrastructure which is also closely monitoring coal production and coal movement by rail. There has been a significant improvement in the coal loading by rail since December, 1980.

SHRI DAULATSINHJI JADEJA: Mr. Speaker, Sir, it is heartening to know from the hon. Minister that the situation seems to be improving. But, Sir, as far as Western region—and that too Gujarat—is concerned there is still great shortage of coal. The industries and the domestic consumers are suffering. They are suffering more than in the past. Sir, for a State like Gujarat where hydro-electricity is always a problem and will remain a problem will the Central Government consider to provide alternate sources of energy?

SHRI VIKRAM MAHAJAN: Sir, so far as Gujarat is concerned effort is being made to help them out and that is why an atomic power station is under consideration of DAE. The Korba super-thermal power station will also give power to Gujarat so as to enable it to overcome the shortage. In 1984-85 plan we have made enough provision for coal and power and Gujarat's demand for coal and power will be met substantially.